

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-17614-JK (LD) of 2024

DATED:- 17 - 10 - 2024

Sanction is hereby accorded to the appointment of Officer's of Youth Services and Sports Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of J&K and Ladakh /Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated:- 17.10.2024

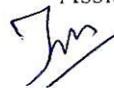
No:-LAW-OIC/10/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Youth Services and Sports Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.17614-JK(LD) of 2024 dated 17.10.2024

S.No	SWP No/LPA/WP(C)/Cont. No/TA/OA titled of the case	OIC
1	TA/NO594/2023 titled Archana Sarma v/s YSS Dept	Jitender Mishra Deputy Director (YSS) Ph No: 9419123361 dir_Sports@radiffmail.com
2	TA/8545/2021 titled Waseem Ahmed Khan v/s YSS Dept	Rupinderjit Kour (DVO) Ph No: 9055353187 reupinderjitkour967@gmail.com
3	OA/338/2024 titled Niyaz Ahmed Dar v/s YSS Dept	Jitender Mishra Deputy Director (YSS) Ph No: 9419123361 dir_Sports@radiffmail.com
4	OA No: 288/2024 Mohd Iqbal Lone v/s YSS Dept	Jitender Mishra Deputy Director (YSS) Ph No: 9419123361 dir_Sports@radiffmail.com
5	TA/No/494/2024 titled Sunita Kumari v/s YSS Dept	Rupinderjit Kour (DVO) Ph No: 9055353187 reupinderjitkour967@gmail.com
6	OA No. 1845/2024 titled Aftab Ahmed Bhat v/s YSS Dept	Jitender Mishra Deputy Director (YSS) Ph No: 9419123361 dir_Sports@radiffmail.com
7	WP(C) No: 7788/20245 titled Mohd Kabir v/s UT. of J&K and ors	Sukhdev Raj Sharma District Youth Services and Sports Officer Rajouri Ph. No: 9469687983 Dysojammu16@gmail.com
8	OA/327/2024 titled Haneefa v/s UT. of J&K and ors	Altaf Hussain Bhat DVO Kashmir Ph No: 7889580811 altaf66f@gmail.com
9	WP (C) No: 1581/2024 titled Khair ul Nisa v/s UT. of J&K and ors	Sukhdev Raj Sharma District Youth Services and Sports Officer Rajouri Ph. No: 9469687983 Dysojammu16@gmail.com
10	WP (C) No: 1748/2024 titled Farhat Tasleem v/s UT. of J&K and ors	Sukhdev Raj Sharma District Youth Services and Sports Officer Rajouri Ph. No: 9469687983 Dysojammu16@gmail.com
11	WP (C) No: 2298/2019 titled Sunita Mangral v/s UT. of J&K and ors	Sukhdev Raj Sharma District Youth Services and Sports Officer Rajouri Ph. No: 9469687983 Dysojammu16@gmail.com
12	WP(C) No: 842/2020 titled Gulshan Kumar v/s UT. of J&K and Ors	Sh. Sunil Sing Syambal District Youth Services and Sports Officer Kathua dyso.Kathua@gmail.com
13	C.P. No: 56/2021 in TA/No: 1288/2020 titled Rubee Gupta v/s YSS Deptt.	Jitender Mishra Deputy Director (YSS) Ph No: 9419123361 dir_Sports@radiffmail.com
14	OA/No/186/2024 Mukhtyar Ahmed v/s YSS Dept.	Sukhdev Raj Sharma District Youth Services and Sports Officer Rajouri Ph. No: 9469687983 Dysojammu16@gmail.com
15	CP No: 41/2023 in OA/No: 578/2022 Shaheena Akthar V/s YSS Dept.	Jitender Mishra Deputy Director (YSS) Ph No: 9419123361

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Dysojammu

		dir_Sports@radiffmail.com
16	WP(C) No: 1233/2022 Waheed Iqbal and ors v/s UT. of J&K and ors	Rupinderjit Kour (DVO) Ph No: 9055353187 reupinderjitkour967@gmail.com

Waheed Iqbal

Rupinderjit Kour